

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17432/2017

RAM AVATAR AGARWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 03-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sachin Garg, Adv.
Mr. K. K. Mohan, AOR

For Respondent(s)

Mr. Vipin Kumar Saxena, Adv.
Mr. H.C. Kharbanda, Adv.
Mr. T.N. Saxena, Adv.
Mr. Yash Pal Dhingra, AOR
Mr. Adarsh Tiwari, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Prabodh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 and 5 have been served but no one has entered appearance.

The Ld. Advocate, Ms. Vaidruti Mishra, appearing on behalf of Mr. Prabodh Kumar, Advocate-on-record for respondent No.4 submitted that she has filed vakalatnama two days back and sought time for filing counter affidavit. Four weeks' time, as last opportunity, is granted to file counter affidavit.

Opportunity to respondent No.6 to file counter affidavit has already been declined.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

KAPIL MEHTA
Registrar
3.4.2018

rd